6455 Goa, Daman AGRAHAYANA 9, 1888 (SAKA) Diu (Opinion 6456 and Poll) Bill

ing for merger with Maharashtra. Where is the hurry now to dissolve the Assembly? The Assembly can continue and in the event of the opinion poll declaring for merger with Maharashtra, the Assembly can be dissolved then, when the Government will introduce a Constitution Amendment Bill, providing for the merger of the Union Territory of Goa with the State of Maharashtra. But, in the eventuality of the opinion poll ...

Mr. Speaker: Is he likely to conclude very soon?

Shri Alvares: Sir, I will take a little more time. I hope you will agree to give me more time.

Mr. Speaker: Then, he might continue his speech tomorrow. We will now take up the Half-an-Hour Discussion.

## 18.02 hrs.

## PRIMARY EDUCATION IN CALCUTTA•

श्वी मधु लियपे (मुगेर) : झध्यक्ष महोदय कल्ककता हिन्दुग्नान का भव से बड़ा गहर है, ग्रीर उस में प्राथमिक शिक्षा की इस वफ्त जो हालत हैं उस का स्वास इस बहस के द्वारा में ग्राज उडीता चाहता हूँ। कलकत्ता गहर में प्राथमिक शिक्षा की जो खराब हालत है वह फल्ककत्ता महापालिका के सिये, पश्चिम बंगाल की सरकार के लिये ग्रीर गीमती इन्दिरा गांधी की केन्द्रींग सरकार के सिये एक शर्म का विषय है।

भी न॰ प्र॰ यावच (गीनामढ़ी): ब्राध्यक्ष महोदय, सदन में कोरम नहीं हैं।

म्रध्यक्ष महीदयः घंटी वजाई जारही है।... घव भी कोरम नहीं है। हाउम एडजनं कियाजात। है।

## 18.05 hrs.

1

The Lok Sabha then adjourned till Eleven of the Clock on Thursday, December 1, 1966/Agrahayana 10, 1888 (Saka).